

LITEM NO.105

COURT NO.2

SECTION II

SUPR EME COUR T OF I ND I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.203 OF 2002

STATE OF U.P.

Appellant (s)

VERSUS

KISHAN PAL & ORS.

Respondent(s)

Date: 11/08/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE G.S. SINGHVI

For Appellant(s) Mr. Jatinder Kumar Bhatia,Adv. (N/P)

For Respondent(s) Dr. Monika Gusain,Adv.
Mr. Hariom Yaduvanshi,Adv.
Mr. Ranbir Yadav,Adv.

UPON hearing counsel the Court made the following
ORDER

Place the appeal tomorrow, i.e., 12th August,
2009.

The name of Mr. Anuvrat Sharma, learned
advocate, for the appellant, be shown in the cause list.

[Neetu Khajuria]
Sr. P.A.

[Savita Sainani]
Court Master